

(2021) 07 SEBI CK 0010

In the Securities Appellate Tribunal Mumbai

Case No : Miscellaneous Application No.74, 122 Of 2020, Appeal No. 71, 104, 125, 173 Of 2020

CD Commo Search Pvt. Ltd And Others

APPELLANT

Vs

National Commodity And Derivatives Exchange Ltd

RESPONDENT

Date of Decision : 02-07-2021

Acts Referred:

Citation : (2021) 07 SEBI CK 0010

Hon'ble Judges : Tarun Agarwala, Presiding Officer

Bench : Single Bench

Advocate : Tanya Gupta, Joby Mathew, Manish Chhangani, Ravishekhar Pandey, Akshata Timmapur, Rajesh Khandelwal

Judgement

Tarun Agarwala, Presiding Officer

1. Adjourned on the request of the learned counsel for the appellants. List on August 25, 2021.
2. Parties will seek instructions from the Registrar 48 hrs. before the date fixed on the issue whether the parties will be heard by the physical hearing or by video conference depending upon the prevailing situation on that time.
3. The present matter was heard through video conference due to Covid-19 pandemic. At this stage, it is not possible to sign a copy of this order nor a certified copy of this order could be issued by the Registry. In these circumstances, this order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this order. Parties will act on production of a digitally signed copy sent by fax and/or email.